NOTIFICATION

No.PFG(1102)/2016-Ad.I ............................The President is pleased to appoint Shri Gyaneshwar Kumar Singh, IP&TA&FS (1992) as Joint Secretary to the Government of India in the Ministry of Corporate Affairs in Pay Level 14 of CCS(RP) Rules, 2016, for a period of five years with effect from the forenoon of 04th August, 2016 i.e. upto 03rd August, 2021 or until further orders, whichever is earlier.

( Riazul Haque )
Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

Endt. No. PFG(1102)/2016-Ad.I  Dated : 08 August, 2016

1. Shri Gyaneshwar Kumar Singh, Joint Secretary, Ministry of Corporate Affairs
2. PS to Corporate Affairs Minister
3. PS to MOS (CA).
4. Office of the Secretary/AS/JS(B)/JS(K)/JS(GKS/JS(AC)/EA/ DII/Adv.(Cost)
6. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
7. Cash Section (2 copies)
8. General/ Vigilance/E-Governance/Library.
9. Shri B.M. Sharma, ADG(SEA-I), Department of Telecommunications, Room No.521, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001 w.r.t. their Order No.22-01/2016-SEA-I dated 29.07.2016. It is requested that the service book and LPC of the Officer may kindly be forwarded to this Ministry at the earliest
10. Office of Chief Controller of Accounts, Assam Telecom Circle, Guwahati, Assam-781001. It is requested that the service book and LPC of the Officer may kindly be forwarded to this Ministry at the earliest
11. All Officers/Sections in the MCA.
12. CAT/CCI/NCLT/SFIO/IICA.
13. All RDs/ROCs/Ols.
15. e-Governance Cell for uploading on website of MCA under ‘New appointments’.

( Riazul Haque )
Under Secretary to the Govt. of India.